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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

.....

New Delhi, the 2nd August, 1978.

NOTIFICATION
INCOME TAX

No.2451 (F.No.203/36/77-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

Potash Research Institute of India, New Delhi.

This notification is effective for a period of two years from 1.4.1978 to 31.3.1980.

Sd/- (J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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4. Indian Council of Agricultural Research, Krishi Bhavan, New Delhi with reference to their letter No.16(1)/77-CDN. Tech. dated 30.6.1978.
5. The Governing Council, Potash Research Institute of India, 11, Tolstoy Marg, New Delhi, with reference to his letter No.DIE/TEL/1/SS dated 2.3.1977.
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AUTHORISED FOR ISSUE

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* SHARMA *